

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-104/2001/1191/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
Principal Judge,  
Family Court-I,  
Kamrup(M), Guwahati.

Dated Guwahati, the 2<sup>nd</sup> March, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG.1/20/PJ/47/2022 dtd. 28.02.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.02.2022**, has been granted. The Counsellor, Family Court-I, Kamrup, Guwahati would remain in charge of your Court and office on the aforesaid day.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-104/2001/1192/A, dated** , 02-03-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rao